

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ Shri C.V. Marathe
COURT 4 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 29-08-2020

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|-------------------------------------|------------------|-----------------|---|---------------------------------|
| <u>DISMISSAL</u> | | | | |
| 1 | SUIT | 102865/2016 | Durgadevi Shardaprasad Soni Vs 1.Lalchand Soni 2.Kalavati Lalchand Soni 3.Rajkumar Lalchand Soni 4.Aarti Devi Rajkumar Soni | Nitesh Acharya |
| <u>FRAMING ISSUES</u> | | | | |
| At 11.00 AM Morning Session | | | | |
| 2 | SUIT | 102827/2014 | 1.Mrs.Laxmidevi Ramkishan Agarwal 2.Mr.Jawaharlal Ramkishan Agarwal 3.Mr.Nandkishor R. Agarwal,Ors Vs 1.Mr.Surajratan Ramkishan Agarwal 2.Mr.Omprakash Ramkishan Agarwal | Mr.Vivek Pandey |
| 3 | SUIT | 102955/2014 | 1.Mr.Arvind Ganpat Thakur 2.Mrs.Anushree Arvind Thakur Vs 1.Mr.Prakash Digambar Sable 2.K.N.Samdhan Co-Op. HSG Soc. Ltd. | Anushka A. Shreshtha |
| 4 | SUIT | 103038/2014 | 1.Didar Hussin Choudhary 2. Smt. Fatima Choudhary 3.Faiz Choudhary and anr Vs 1. Mohd Umar Choudhary 2. Ashfaque Mohd. Umar choushary 3.Shah Hussain Choudhary | Nilesh S. Acharya |
| <u>DRAFT ISSUES</u> | | | | |
| 5 | SUIT | 108460/2000 | SHRI KRISHNA V KHOT AND ORS Vs SHRI KRISHNA N GAWAS AND ORS | ARUN V VAIDYA S B AMIN 14-18 |
| At 2 45 pm Afternoon Session | | | | |
| 6 | SUIT | 102442/2017 | John Peter Fernandes Vs 1. Flavia Fernandes 2. Mrs. Rita Joan Gomez 3. Mr. Antonio Fernandes | Denzil Dmello |

Sub Matter: NOTICE OF MOTION/0102156/2019